

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 42

IA 935/2021 In C.P.(IB)571/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 12.04.2024

NAME OF THE PARTIES: STPM LOGISTICS LLP V/s MIRANGE
CERAMIC PVT. LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Kejal Kamdar, Advocate appeared for the Liquidator.
2. Mr. Deepan Dixit, Advocate appeared for the Intervener.
3. Mr. Dharam Jumani, Advocate i/b MDP & Partners appeared for the Corporate Debtor.
4. Learned Counsel for the Liquidator informs that she has recently been engaged and seeks time to place on record Vakalatnama.
5. List this matter on **02.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)